## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 33/BB/ 2018	-	For hearing		M/s Hemang Resources Ltd Vs M/s Sree Venkateshwara Sponge and Power Pvt Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Hari Babu Thola

9740237291

Applizante

Ms. Hemand Resources

K.R. Steenivosa Releventla Con Potate Deblor

9848638642

## ORDER

Shri K.R.Sreenivasa Patavardhan, PCS for Operational Creditor is present. Advocate filed vakalath for Corporate Debtor. For filing objections if any, list it on 16/03/2018.

Member (T)

Member (J)